

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:980
ANSWERED ON:05.08.2011
SETTING UP OF MEDICAL COLLEGE
Karunakaran Shri P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether incidents of health problems due to use of Endosulfan have been reported from various parts including Kasargod in Kerala;
- (b) if so, the details thereof alongwith the action taken thereon;
- (c) whether the Government proposes to start a medical college with the Central University at Kasargod to address such health problems of the region;
- (d) if so, the details thereof;
- (e) whether the Government has received representations to open the medical college at Kasargod; and
- (f) if so, the details thereof alongwith the action taken/proposed thereon?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b): Health problems have been reported in Kasargod district of Kerala and Dakshina Kannada district of Karnataka allegedly due to aerial spraying of Endosulfan in cashew plantations. Recently, the Hon. Supreme Court of India has passed an ad-interim order on 13.05.2011 banning production, sale and use of Endosulfan in the country till further orders. Accordingly, the Central Government has issued instruction on 14.05.2011 to all State Governments/Union Territory Administrations to implement the interim orders of the Hon Supreme Court in toto, which are binding on all manufacturers.

(c) to (f): A representation has been received from the President, Kumbadaje Grama Panchayath, Kasaragod (Kerala) regarding establishment of medical college and allied institutions with Central University in Kasaragod district of Kerala. They have been requested to send the proposal for establishment of a medical college in accordance with the provisions of Indian Medical Council Act, 1956 and Regulations thereunder.